

NATIONAL COMPANY LAW TRIBUNAL **KOLKATA BENCH**` KOLKATA

C.P (IB) No. 570/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 06th November 2017, 10.30 A.M.

| Name | of the Company | IAG Glass Co. Ltd. | | |
|------------|--|--------------------|------------------------|---------------------|
| Un | der Section | 10 IBC | | |
| SI. No. | Name & Designation of Authorized Representative (IN CAPITAL LETTERS) | | Appearing on behalf of | Signature with date |

1. Rahul Andy, Adr. 2. Robiet hestori, AQ.

IAGGIONS. Rahkly.

ORDER

Ld. Counsel for the petitioner are present.

Petitioner has filed this petition u/s. 10 of the Insolvency & Bankruptcy Code, 2016. It appears that in part 3 of the Form 6, petitioner has not given the details of the name and address of all the financial and operational creditors, instead it was mentioned that the names and addresses are in Annexures 9 and 12. Whereas the requirement is to mention all the names and addresses of financial and operational creditors in this part 3. Petitioner is directed to amend Form 6 mentioning all the names and addresses of financial and operational creditors. Petitioner is also directed to issue notice on all the financial and operational creditors and file affidavit of service within 7 days.

List on 29/11/2017 for admission.

(Jinan K.R.) Member (J)

IAG GLOGO

(Vijai Pratap Singh) Member (J)

Rahus Audon, Adv.

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